

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 7

IA 1747/2024 IA 1755/2024 In C.P. (IB)/242(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **18.04.2024**

NAME OF THE PARTIES: **ROVER FINANCE LIMITED VS MPF**
SYSTEMS LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2013

ORDER

IA No. 1747/2024 –

1. Mr. Yahya Baatatawala, Advocate appeared for the Applicant.
2. The present application is filed by Resolution Professional under Rule 11 of the NCLT Rules, 2016 to place on record 3rd progress report.
3. Accordingly, 3rd progress report is taken on record.
4. In view of aforesaid, **IA No. 1747/2024** is **allowed** and **disposed of**.

IA No. 1755/2024 –

1. Mr. Yahya Baatatawala, Advocate appeared for the Applicant.
2. The present application is filed by Resolution Professional under Rule 11 of the NCLT Rules, 2016 to place on record 6th progress report.
3. Accordingly, 6th progress report is taken on record.

4. In view of aforesaid, **IA No. 1755/2024** is **allowed** and **disposed of**.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna